NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/49/2017 PETITION NUMBER NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD & 4 ORS UNDER SECTION : 241/242 **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM 1. V. Kanala Counsel for Respondents damala.ll 2. R. VIDHAR SHAWKAIR ADV. For Delitsoners R. VICILJa Shanka

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted that the respondents are engaged with the ARCIL for settlement and prayed for time. At request, time is enlarged. Put up on 28.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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